

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO.274 of 2016**

**Dated: 9<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J.Kapoor, Technical Member**

**In the matter of :**

**Damodar Valley Corporation**

**...Appellant(s)**

**Vs.**

**West Bengal State Electricity Distribution Co. Ltd. & Ors.**

**...Respondent(s)**

**Counsel for the Appellant(s)**

**:**

**Mr. M.G. Ramachandran**

**Ms. Anushree Bardhan**

**Mr. Shubham Arya**

**ORDER**

Issue notice to the Respondents returnable on 05.12.2016. Dasti, in addition, is permitted.

List the matter on **05.12.2016.**

**(I.J.Kapoor)  
Technical Member**

Ts/pr

**(Justice Ranjana P. Desai)  
Chairperson**